

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Competition Appeal (AT) No. 52 of 2018

IN THE MATTER OF:

Parsoli Motors Works Pvt. Ltd.

...Appellant

Versus

BMW India Pvt. Ltd. & Ors.

...Respondents

Present:

For Appellant :

For Respondent: Mr. Diwakar Maheshwari and Mr. Aditya V. Singh
Advocates for R-1
Ms. Pratistha Vijj, Advocate for R-2

O R D E R

18.07.2019 Due to paucity of time, the matter could not be taken up.
Post this appeal 'for hearing' on 26th August, 2019 at 2:00 PM.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

/mohan/gc/